

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(pt.)/2320 /A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abhijit Bhattacharyya,  
District & Sessions Judge,  
Darrang, Mangaldai.

Dated Guwahati the 28<sup>th</sup> March, 2025.

Sub: **Casual leave.**

Ref:- Your letter Nos. DJ(D) 1946 dtd. 26.03.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 29.03.2025, along with station leave permission from the evening of 28.03.2025 till the morning of 01.04.2025.** The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Chief Judicial Magistrate, Darrang, Mangaldai and in his absence, the i/c CJM, Mangaldai will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-15/2013(pt.)/2321 /A, dated , 28-03-2025**

Copy to:

✓ The Project Manager, Gauhati High Court, Guwahati.

**JT. REGISTRAR (VIGILANCE)**